

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 248  
77(ND)/2015

IN THE MATTER OF:

Mr. Farooq Ahmad Shala ... Applicant/Petitioner

Versus

M/s. Peacock Tours Pvt. Ltd. & Ors ... Respondent

Under Section: 397-398

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON' BLE MEMBER (T)

PRESENT:

Mr. Shailesh Suman Advocate for Respondent No. 1 & 2

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)  
COURT OFFICER